

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:2718
ANSWERED ON:12.03.2010
SCREENING TEST FOR FOREIGN MEDICAL GRADUATES
Abdulrahman Shri ;Singh Kunwar Rewati Raman

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is mandatory for the foreign medical graduates to qualify a screening test for getting provisional or permanent registration with the Medical Council of India (MCI);
- (b) if so, the details thereof and the rational behind this;
- (c) whether the Government proposes to give relaxation to these medical graduates from appearing in the screening test to meet the shortage of doctors in the country; and
- (d) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SHRIDINESH TRVEDI)

(a) & (b): An Indian student who graduates from a Medical Institution abroad has to follow the procedure to get permanent registration, entitlement for practice and further studies in India:

- (i) Obtain eligibility certificate issued by the Medical Council of India at the time of admission;
- (ii) Appear for Screening test conducted by National Board of Examinations;
- (iii) On successful completion of Screening Test, provisional registration for internship training is awarded by the Medical Council of India;

After completion of internship training, permanent registration is granted by the Medical Council of India.

(c) & (d): At present, there is no proposal in this regard.